

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 3335
TO BE ANSWERED ON- 29/03/2023

PMAAGY IN TAMIL NADU

3335 SHRI M. MOHAMED ABDULLA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of villages taken up for development during 2021-22 and 2022-23 in the State of Tamil Nadu, district-wise;
- (b) the amount of funds allocated for the State of Tamil Nadu under the Prime Minister Adi Adarsh Grama Yojana (PMAAGY), district-wise and year-wise from 2019;
- (c) whether it is fact that there is difficulty in implementing the PMAAGY due to discrimination against tribal people in the country; and
- (d) if so, the steps taken in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Ministry of Tribal Affairs has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach. It includes the following components.

- i. Preparing Village Development Plan based on the needs, potential, and aspirations;
- ii. Maximizing the coverage of individual / family benefit schemes of the Central / State Governments;
- iii. Improving the infrastructure in vital sectors like health, education, connectivity and livelihood;

The scheme envisions to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

A total of 16554 villages have been identified under PMAAGY for taking up during 2021-22 and 2022-23 including 167 villages of Tamil Nadu . So far, an amount of Rs. 2077.40 Crore has already been released to the States under the scheme. As far as Tamil Nadu is concerned, district-wise details of the villages selected under the scheme of PMAAGY in Tamil Nadu during 2021-22 and 2022-23 is as under:

Name of Districts	Total No. of villages covered under PMAAGY	Villages selected for 2021-22	Villages selected for 2022-23
Dharmapuri	16	-	16
Kanniyakumari	1	-	1
Namakkal	17	17	-
Salem	46	7	10
The Nilgiris	1	1	-
Tiruchirappalli	3	-	3
Tiruvannamalai	31	-	-
Vellore	10	10	-
Viluppuram	42	-	-
Total	167	35	30

The details of funds released during 2021-22 and 2022-23 to Tamil Nadu under PMAAGY is as under:

States	(Rs. In Lakh)	
	2021-22	2022-23
	Total Release	Total Release
Tamil Nadu	285.32	76.12

(c) & (d): Implementation of the scheme 'PMAAGY' is the responsibility of the State Government. Ministry of Tribal Affairs provides support to the State / UT as per the scheme Guidelines. Ministry of Tribal Affairs is not privy to any such instances indicating difficulty in implementing the PMAAGY due to discrimination against tribal people in the country.
